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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI K. ANANTHA PADMANABHA SWAMY- MEMBER
JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.09.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) NO. 478/9/HDB/2018
NAME OF THE COMPANY	Sungold Engineering & Equipment Pvt Ltd
NAME OF THE PETITIONER(S)	Hemraj Devkarandas Metal & Minerals Ltd
NAME OF THE RESPONDENT(S)	Sungold Engineering & Equipment Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
TAPASVIMAL DEORA	PCS	cs.tapasvideora@gmail.com 9966299213	Tapas

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D.V.H. Lopal	PCS MOA	lungopal@gmail.com 9849153690	D.V.H. Lopal

ORDER

Counsel representing both the parties present. It is submitted that matter has been settled between the parties. Joint memo of compromise is filed. Signed by both counsels. Memo is taken on record. In view of the settlement matter closed as withdrawn. Accordingly CP(IB)No.478/9/HDB/2018 is closed.


MEMBER JUDICIAL

AS